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F. No. 12-114/CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

ID No. 12-114/2017

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/51876 dated 13.12.2017, and our ID No. 12-114/2017, the information received from **Dy. Registrar (Admin)**, CESTAT New Delhi containing 01 page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

M/C
CPIO
CESTAT, New Delhi
Date: 04.01.2017

To

1. Sh. Rakesh Nautiyal
1249 MS-Type II, Timarpur,
Near Mother Diary,
Delhi-110054

Copy to

1. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C(CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

05 JAN 2018

2
0/c

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

(11)

Dated : 01.01.2018

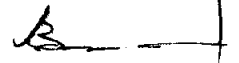
I.D. No. 12-114/2017

Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application dated 4.12.2017 forwarded by the Ministry vide letter R20011/267/2017-Ad.IC dated 16.12.2017 in CPIO I.D. No. 12-114/2017, it is stated that no vacancy was reported to Staff Selection Commission by this office for Stenographer Grade C and D for UR category for SSC Stenographer Exam 2017.

Yours faithfully



(Bineesh Kumar K.S.)
Dy. Registrar(Admn.)

Copy to :

✓ CPIO/A.R., C.E.S.T.A.T., N. Delhi.

205/01/10

③

F. No. 12-114/ CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 12-114/2017

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Rakesh Nautiyal (No. DOREV/R/2017/51876 dated 13.12.2017) under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **12-114/2017** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before **28.12.2017** directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.


CPIO
CESTAT New Delhi

Date: 14.12.2017

For Compliance to:

1. DR(Admin.)

Copy to:

①
d/c

1. Sh. Rakesh Nautiyal
1249 MS-Type II, Timarpur,
Near Mother Diary,
Delhi-110054

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C(CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

15 DEC 2017

CESTAT New Delhi

2/2/4
15/12/17

Peer ②
13/12/17

ID 12-114/2017

RTI MATTER

F. No. R20011/267/2017-Ad.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 06th Dec, 2017

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi – 66.

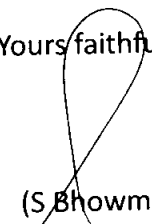
Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to an RTI application dated 04.12.2017 from Sh. Rakesh Nautiyal, Delhi. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,



(S Bhowmick)

Under Secretary to the Government of India/CPIO
Tele: 2309 5359

**RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)**

Registration Number (पंजीकरण संख्या) :	DOREV/R/2017/51876	Date of Receipt (प्राप्ति की तारीख) :	04/12/2017
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Rakesh Nautiyal	Gender (लिंग) :	Male
Address (पता) :	1249 MS-Type II, Timarpur, near Mother dairy, Delhi, Pin:110054		
State (राज्य) :	Delhi	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9873734704
Email-ID (ईमेल-आईडी) :	rakesh.nautiyal91@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	10) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		

Subject:- Information under RTI Act, 2005
Sir,

Information Sought (जानकारी मांगी): You are requested to furnish the following information under RTI Act, 2005:
1. No. of vacancies reported to Staff Selection Commission by customs, excise & service tax appellate tribunal for Stenographer Grade C and D for UR category for SSC Stenographer Exam 2017

Yours faithfully

Print Save Close

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AS (C/S/NA)